

DIVISION BENCH

ITEM NO.107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.103/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MASSIAR INFRATECH PRIVATE LIMITED.
UNDER SECTION	10 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Sushmita Mukherjee, Adv. : *For the Corporate Applicant*

Sh. Sunil Kumar Singh, Adv. : *For the Respondent*

ORDER

- 1.** In this case, the notice was issued to the Creditors. Ld. Counsel representing the Creditors states that the reply on behalf of some of them has been filed on the e-portal of this Tribunal and the same is yet to be taken on record.
- 2.** Ld. Counsel representing the Creditors undertakes to take up the matter with the Registry to ensure that the same is taken on record. The advance copy thereof, has already been supplied to the Ld. Counsel representing the Corporate Applicant.
- 3.** The matter is adjourned for further hearing on 3rd July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

3rd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*